

India the number of foreign tourists who visited Khajuraho Temples is given below:

Year	Foreign Visitors
1980	38,365
1981	37,078
1982	34,959
1983	35,494

(b) No, Sir.

(c) Does not arise.

#### Schemes for development of tourism, in Himachal Pradesh

375. SHRIMATI USHA MALHOTRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 3013 given in the Rniya Sabm on the 20th December, 1983 and state;

(a), whether Government have since finalised the proposal for a Dharamshala at Nainadevi through the Bharatiya Yatri Avas Vikas Samiti;

(b) whether Government have completed the exercise to identify schemes which can 1% taken up in the State of Himachal Pradesh; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) and (c) The Department is still engaged in the exercise of identifying schemes in the centres and the identified travel circuits in Himachal Pradesh in consultation with the State Government.

#### Central Cotton Mills; Howrah under NTC

376. SHRI LADL MOHAN NIGAM: SHRI KALYAN ROY:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received representations from the All India Textile Workers' Federation dated the 18th November, 1983 and the Central Cotton

Mills Workers' Union dated the 11th November, 1983 and also from others regarding serious situation in the Central Cotton Mills, Howrah, under N.T.C which is on the verge of closure;

(b) if so, what are the details in this regard;

(c) what is Government's reaction to these representations and what steps Government have taken to improve its performance;

(d) whether it is a fact that supply of cotton to the Central Cotton Mills, Howrah per month has declined from 200 bales in November, 1983 to a mere 75 bales in February, 1984;

(e) whether no diesel has been supplied to the aforesaid Mills since December, 1983 till February, 1984;

(f) if so, what are the reasons therefor; and

(g) whether Government propose to close down the unit?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The following major points had been mentioned in the representations:—

(i) lack of inputs viz cotton, coal etc. in the mills;

(ii) neglect of modernisation/reorganisation in the mills;

(iii) non-utilisation of engineering shop in the mills; and

(iv) non-implementation of the decisions of the joint meeting of the union with the management held on 11-9-1982

(c) These points were discussed in the meeting taken by the Deputy Minister on the 15th September, 1983 at Calcutta, which was attended by the management of NTC (WBABO) Ltd. and the representatives of various trade unions including AITUC. The following suggestions were considered in the meeting:—

(i) an alternative channel for procurement of cotton from NCCF should be considered.

(ii) matter should be taken up with the NCCF in regard to lifting of controlled cloth;

(iii) on the question of power-cut, \* Trade Union leaders including those who are members of Legislative Assembly should jointly approach the State Government to grant relief to NTC textile mills.

(iv) on the question of modernisation, some selective modernisation schemes have been prepared for consideration at Holding Co. and Government level; and

(v) a suggestion was made regarding Central Cotton Mills to be managed by the workers themselves by forming workers co-operatives.

All these suggestions have been noted by the NTC management for necessary action within the constraints affecting the working of the mills.

(d) and (e) Yes, Sir.

(f) The utilisation being lower, the need for diesel to operate generators was not considered essential. Blocking of funds on account of accumulation of cloth stocks, discontinuance of supply of cotton on credit by the Cotton Corporation of India and the Maharashtra State Co-operative Marketing Federation and no availability of cotton in the godowns of the Cotton Corporation of India and Maharashtra State Co-operative Marketing Federation are the reasons for shortage of cotton. However, steps like procurement of cotton

from NCCF as an alternative channel, liquidation of stocks to improve the liquidity of the mill, arrangements with the bank to provide additional credit facility are being taken to improve the supply position of cotton to the mills. Further, the Holding Company has advanced funds for purchase of cotton exclusively.

(g) There is no such proposal under the consideration of the Government.

#### **Issue of bonus shares by various public limited companies**

377. SHRI LADLI MOHAN NIGAM:  
SHRI KALYAN ROY:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 411 given in the Rajya Sabha on the 16th December 1980 and state:

(a) whether it is a fact that there has been further sharp rise in the issue of bonus shares by various public limited companies since January, 1980, particularly by those belonging to large and big business and multi-national houses;

(b) what is the number of bonus shares issued and amount consented to during the year 1981 to 1984 with names of companies and amount involved in each case;

(c) how many companies have issued such shares more than once between 1980 and 1984 and what are the details thereof with the names of the companies; and

(d) how many of these companies issuing bonus shares have received soft loans from IDBI and other public financial institutions?